NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/585/(IB)/2017

NAME OF THE PETITIONER(S)

: BERMACO ENERGY SYSTEMS LTD

NAME OF THE RESPONDENT(S)

: GRAND LUXE HOTELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. P.S. Laman & K. Muuni St. Advs. Mr. Put. Mohan & Llvi Rajagopalaw

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; the copy of which is given to the other side. Counsel for the Financial Creditor submitted that time be granted for filing short reply. At request, time is enlarged with the condition that at the next date of hearing the parties shall make final submission. Put up on 12.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)